

- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Yes, Sir. Ministry has empowered State Governments to invite bids for projects upto ₹ 100 crores for execution of Road and Bridge works on National Highways *vide* order no. H-39011/030/2015-P&P(Pt.) dated 12.05.2017.

Bypass in Almora city

†268. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware that many residential and commercial buildings are coming in the way of bypass road to be constructed in Almora city of Uttarakhand;
- (b) if so, whether the local public representatives have been given an option for construction thereof somewhere else;
- (c) if so, whether the same has been accorded approval by Government; and
- (d) if so, by when and if not, time by which the approval thereof is likely be accorded?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) There is no proposal for constructing Almora bypass by the Ministry.

- (b) to (d) Question do not arise.

Pending projects under PMGSY

†269. SHRI MOTILAL VORA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that there are around 90,000 roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) which have not been constructed, though the total payment related to their construction work has been made to the contractors;
- (b) if so, the details thereof;
- (c) the details of the officers found guilty for this and the action taken against them;

†Original notice of the question was received in Hindi.